

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

205. C.P. (IB)/1154(MB)2023

IN THE MATTER OF

IMMIX TRADE PRIVATE LIMITED

VS

SUNRISE PROPERTIES PVT LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 29.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Gyanika Kochar (PH)

For the Respondent: Adv. Rajat Lohia (PH)

ORDER

The Ld. Counsel for the Respondent is directed to file the hard copy of the reply as the reply is not reflected in the DMS portal. Adjourned to **09.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)